

15

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD.

CP.86/98 in DA.1297/94

Between:

Dated: 13.8.1998.

Sri P. Rajeswara Rao

.. Applicant.

And

1. Sri S. Ramanathan
General Manager,
South Eastern Railway,
Garden Reach, Calcutta.
2. Sri Brijmohan,
Chief Personnel Officer (Admn.),
South Eastern Railway,
Garden Reach, Calcutta.

.. Respondents.

Counsel for the Applicant

: Mr. A. Krishna Kumar

Counsel for the Respondents

: Mr. N. R. Devaraj

CORAM

THE HON'BLE MR. R. RANGARAJAN : MEMBER (A)

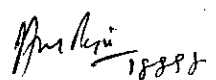
THE HON'BLE MR. B. S. JAI PARAMESWAR : MEMBER (J)

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THE TRIBUNAL MADE THE FOLLOWING ORDER

Heard Sri A. Krishna Kumar for the applicant and Sri
Mr. N. R. Devaraj for the respondents.

The Earlier contempt petition No. 54/97 in this OA for
the same relief had already been disposed-of. Hence the present
C.P. is not maintainable. Accordingly it is closed. No costs.


Deputy Registrar

Copy to:-

1. Sri S. Ramanathan, General Manager, South Eastern Railway,
Garden Reach, Calcutta.
2. Sri Brijmohan, Chief Personnel Officer (Admn.), South Eastern
Railway, Garden Reach, Calcutta.
3. One copy to Mr. A. Krishna Kumar, Advocate, CAT., Hyd.
4. One copy to Mr. N. R. Devaraj, Sr. CGSC, CAT., Hyd.
5. One duplicate copy.

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